

2

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/06/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/3/2016
NAME OF THE PETITIONER(S) : Sharath Ramaraj and 2 Others
NAME OF THE RESPONDENT(S) : M/S ikonzer Solutions Private Limited & 7 others
SECTION : 397/398

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
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1. M/S. G. SIVASHANKARAN
G. AKILA

Counsel for
petitioners

G.S. -
(G. SIVASHANKARAN)

ORDER

Senior Counsel for Petitioners and Respondents not present. Proxy counsel representing Counsel for respondents present. Mr.G.Sivashankaran representing Senior Counsel for Petitioners is present. Both proxy counsel prayed for time for submission of arguments. On their request, one last and final opportunity is given. Put up on 10.07.2017 at 10.30 A.M.

S. Vijayaraghavan
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

Ch. Mohd. Sharief Tariq
(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)